NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/4/2016

NAME OF THE TRANSFEROR

: LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE

: ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

4, S. Purushothamen counsel den Res Renduts C. Pransanne Venktell Associates

C.D. MULHERKAR comselfor Petitioner CDravlhation

ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to reach to some settlement. They sought time for reporting the outcome of the settlement. In case no settlement is reached, the matter will be taken up for final hearing. Put up on 07.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)